

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
(Through Physical Hearing / VC Mode (Hybrid))

**ITEM No.26**  
**C.P. No.145/BB/2023**

**IN THE MATTER OF:**

Income Tax Department	...	Petitioner
Vs.		
ROC, Karnataka & M/s. Coralhire Technologies Pvt. Ltd.	...	Respondent

**Order under Section 252 of Companies Act, 2013**

**Order delivered on 26.06.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Ganesh R. Ghale

**ORDER**

1. Heard the Ld. Counsel for the Petitioner.
2. Ld. Counsel for the Petitioner has filed Affidavit of Service along with the tracking report *vide* Diary No.3152 dated 03.06.2024. The ROC has filed its Report *vide* Diary No.2744 dated 10.05.2024. The same are taken on record.
3. List the matter on **09.08.2024**.

**-Sd-**  
**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**(K. BISWAL)**  
**MEMBER (JUDICIAL)**

Anishma